

(b) Two licensees of VIR & PVC Cables and one licensee of Winding Wires from among those licensed in 1961 and 1962 have started production.

(c) Only one licence for the manufacture of Power Cables has been revoked.

Export of Peacock Feathers

2702. { Dr. L. M. Singhvi:
Shri Yashpal Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) the total export of peacock feathers from India; and

(b) whether peacocks are killed to give a boost to these exports, and if so, in what manner and to what extent?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Small quantities of peacock feathers are allowed for export. Export of "peacock feathers" is not separately classified as such.

(b) No, Sir. No such complaints have been received by us.

Re-Plantation of Rubber

2703. **Shri Maniyangadan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any appeals have been filed before Government against the decisions of the Rubber Board for refusing grant of subsidy for replantation of rubber;

(b) how many such appeals have been filed; and

(c) whether any decisions have been taken on any of the appeals and if so, how many appeals have been decided?

The Minister of International Trade in the Ministry of Commerce and

Industry (Shri Manubhai Shah): (a) to (c). One such appeal received by Government is under consideration.

Rubber Plantation in Andamans

2704. **Shri Maniyangadan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a scheme for developing rubber plantation in the Andaman has been submitted by the Rubber Board; and

(b) if so, the details thereof?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). A scheme for a Pilot Project to plant rubber in an area of 1500 acres in Rutland Island over a period of 8 years at an estimated cost of Rs. 40 lakhs was submitted by the Board. Based, however, on the findings of a survey team deputed by the Board to the Andaman and Nicobar Islands in 1962, it was decided that it would neither be economical nor administratively feasible for the Board to undertake the scheme.

रेशमी कपड़े की कीमत

२७०५. श्री आंकार लाल बेरवा :
क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि सरकार ने रेशम की कमी के कारण रेशमी वस्त्र की बढ़ती हुई कीमतों को रोकने के लिये क्या कदम उठाये हैं ?

वाणिज्य तथा उद्योग मन्त्रालय में उद्योग मन्त्री (श्री कानूनगो) : यह कहना ठीक नहीं है कि रेशमी कपड़े की कीमतें केवल रेशम की कमी के कारण बढ़ी हैं। फिर भी कीमतों को और अधिक बढ़ने से रोकने के लिये केन्द्रीय रेशम बोर्ड ने नीचे लिखे उपाय किये हैं :-

(१) कच्चे रेशम का आयात राज्य व्यापार निगम के जरिये किया जाने लगा है तथा उस के वितरण की व्यवस्था